

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

12.

IA-3435/2022 IN C.P. (IB)/2924(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.11.2022**

NAME OF THE PARTIES:

Chirag Nakrani

Vs.

Lakeview Techsystems Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. Mr. Nitesh Bangera, Ld. Counsel for the Applicant/Liquidator present. None for the Respondent.
2. **IA-3435/2022** : This is an Application filed by the Applicant/Liquidator to place on record the Progress Report. The Progress Report is taken on record. Accordingly, IA-3435/2022 is **allowed** and **disposed of**.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)